### Central Administrative Tribunal Jaipur Bench, JAIPUR

OA. 506/2006

This the 29th day of January, 2010

## Hon'ble Dr. K.S.Sugathan, Member (Administrative) Hon'ble Dr. K.B.Suresh, Member (Judicial)

Shri Swapan Kumar Das, aged 48 years, S/o Late Shri Haran Chandar Das, R/o Savita Niwas, 1-B-3, Ravi Vihar, Near Adarsh Colony, Mala Road, Kota Junction 324002; presently serving as PS-II, Office of: Deputy Chief Engineer (C) West Central Railway, Govt. of India, Kota 324002.

...Applicant

(By Advocate: Present none)

#### -VERSUS-

- 1. The General Manager, West Central Railway, Government of India, Indra Market, Jabalpur(M.P.)
- 2. The Divisional Railway Manager(Estt.), West Central Railway, Govt. of India, Kota Junction, Kota-324002.
- 3. The Deputy Chief Engineer (C), West Central Railway, Govt. of India, Kota Junction, Kota 324002.
- 4. Shri C.S.N. Pillai, Presently serving as PS-II, Office of Divisional Railway Manager, West Central Railway, Kota (Rajasthan)
- 5. Shri C.B. Singh, (SC candidate), Presently serving as PS-II, Office of Chief Works Railway Manager, West Central Railway, Kota (Rajasthan)
- 6. Shri Sudama Dewani, Presently serving as PS-II, Office of Chief Divisional Railway Engineer (Co-ordination), West Central Railway, Kota (Rajasthan)

....Respondents

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(By Advocate: Ms. Shabana proxy for Sh. T.P.Sharma)

## ORDER(Oral)

# (By Hon'ble Dr.K.S. Sugathan, M(A):-

It is seen from the proceedings that in the order dated 15.4.2009 it is recorded that applicant is absent continuously w.e.f. 20.03.2007. On the last two occasions also none remained present for the applicant. Today also nobody appears on his behalf, inspite of repeated calls. It is obvious therefore that the applicant is not serious in prosecuting his case; hence, the OA is dismissed for non-prosecution.

(Dr. K.B.Suresh) Member (Judicial)

(Dr. K.S.Sugathan) Member (Administrative)

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